

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 545
TO BE ANSWERED ON- 25/07/2024

**INCLUSION OF JHODIA COMMUNITY IN LIST OF STS
OF ODISHA**

545 SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether there is any proposal to include Jhodia community in the list of Scheduled Tribes (STs);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the process by which Jhodia community would be included in the list of STs;
- (d) whether the recommendation of State Government of Odisha for inclusion of certain communities in the list of STs is pending with the Government; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (e): The proposal from State Government of Odisha has been received for inclusion of Jhodia community in the Scheduled Tribes (STs) list of Odisha, as synonym of Paroja at S.No.55 in list of STs. The modalities for inclusion of Jhodia community as synonym of ST laid down have been followed as per laid procedure given as under.

(i). The Government of India on 15.6.1999 (further amended on 25.6.2002 and 14.9.2022) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists.

(ii). As per the modalities, only those proposals which have been recommended and justified by the concerned State Government / UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended. All action on the proposals is taken as per these approved modalities.

(iii). Proposals received from the State Government should be accompanied by an ethnographic report. The proposals are examined by the Office of the RGI and then by the NCST. In case the proposal is not recommended by the RGI, the State Governments are communicated the points raised by the RGI, so that additional information, if any, maybe furnished by the State Government. Many such proposals may therefore remain under examination at different levels, which is a continuous process.

Proposal from State Government of Odisha for inclusion of Jhodia community in the Scheduled Tribes (STs) list of Odisha was not supported by the ORGI and the matter has been referred back to the State Government. It may be mentioned that RGI has conveyed that Jhodia Paroja, a section of Paroja Tribe, is already notified as ST in the state.
